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NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No.121/HDB/2016		
COMPANY PETITION/APPLICATION NO.	CP No.46/2015		
NAME OF THE COMPANY	GSR Textiles Private Limited		
NAME OF THE PETITIONER(S)	G Srinivasa Rao & Anothers		
NAME OF THE RESPONDENT(S)	GSR Textiles Private Limited & (05) Others		
UNDER SECTION	397/398		

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. chidambaran	PCS	98 49056652	14
			-

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.R. Page for V.S. Rym hr RI-15	Advocate	1649/10 gmil. com	de

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CP No. 46/2015 (TP No.121/HDB/2016)

In the matter of G. Srinivasa Rao & Another Vs. GSR Textiles Private Limited & 05 others.

Date of order: 22.02.2018

ORDER

Heard Shri S. Chidambaram, Ld. PCS for the Petitioner and Shri V.B. Raju, Ld. Counsel for the Respondent.

The case was instituted in the year 2015 in the then CLB and transferred to this Bench on its constitution in the year 2016. There are several developments taken place in the meanwhile and the case was heard and reserved for orders.

Since Hon'ble Member (Technical) is transferred, and due to paucity of time, the case could not be decided by the same Bench and therefore the case is reopened and posted for final hearing on **20.03.2018**. Parties are directed to place on record the latest developments taken place in the meanwhile, on the next date of hearing.

Member (T)

Member (J)

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